



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WA/49/2017	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
2 I.A.(Civil)/4019/2018 in WA/11891/2018	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
WITH WA/11891/2018 (Filing Number)	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS		

3	PIL/72/2019 WITH OFFICE NOTE	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MRS. A GAYAN MRS. A GAYAN MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
4	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
5	WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
	WITH I.A.(Civil)/3086/2022 in WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
6	I.A.(Civil)/2341/2022 WITH PIL/14/2020 (D/O), PIL/18/2008 (D/O), REVIEW PET./115/2010 (D/O) in PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	WITH PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.
7	WP(C)/2863/2022	NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE
8	PIL/53/2023	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	GA, ASSAM MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) SC, FOREST
9	WA/199/2023	TAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC
10	Cont.Cas(C)/463/2023 FIXED	SUNIL HAZARIKA Versus PRASANTA BORKOTAKY	MR S KHOUND MR D J MEDHI	MR P SHARMAH
11	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
12	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC

	<p>WITH I.A.(Civil)/3848/2022 in WA/349/2022</p>	<p>SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/2205/2023 in WA/349/2022</p>	<p>SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC</p>
13	<p>WITH WA/366/2022</p>	<p>NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B</p>	<p>MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/3457/2022 in WA/366/2022</p>	<p>NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B</p>	<p>MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/491/2023 in WA/366/2022</p>	<p>NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.</p>	<p>MR. D DAS SR. ADV MR. H K NATH</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/699/2023 in WA/366/2022</p>	<p>NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.</p>	<p>MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH</p>	<p>SC, AFDC</p>
14	<p>WITH WP(C)/8169/2022</p>	<p>AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.</p>	<p>MR. M CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022</p>	<p>AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
15	<p>I.A.(Civil)/3275/2023 CAVT./163/2023 in WA/13507/2023</p>	<p>FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE</p>	<p>MS. NIANA NINGOMBAM</p>	<p>MR. S. GUNABANTA MEITEI FOR CAVEATOR</p>
	<p>WITH WA/13507/2023 (Filing Number)</p>	<p>FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S ZENITH ENTERPRISE</p>	<p>MS. NIANA NINGOMBAM</p>	
	<p>WITH I.A.(Civil)/13509/2023 (Filing Number)</p>	<p>FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S ZENITH ENTERPRISE</p>	<p>MS. NIANA NINGOMBAM</p>	
16	<p>I.A.(Civil)/3895/2023 in WA/9987/2023</p>	<p>THE STATE OF ASSAM AND ANR. Versus SHARIFUL ISLAM AKAND AND 4 ORS.</p>	<p>MR. D NATH SR. GA, ASSAM</p>	<p>MR. M HUSSAIN (R-1) MR. L R MAZUMDER (R-1) MR. A Z AHMED (R-1)</p>
	<p>WITH WA/9987/2023 (Filing Number)</p>	<p>CHIEF SECRETARY GOVT OF ASSAM Versus SHARIFUL ISLAM AKAND B</p>	<p>MR. D NATH</p>	

17	I.A.(Civil)/275/2024 CAVT./1341/2023 in WA/454/2023	RASHIDA KHATUN, Versus THE STATE OF ASSAM AND 15 ORS	MR. R P SARMAH MR. D DOLEY MOTIUR RAHMAN MR M RAHMAN I AMIN	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN
	WITH WA/454/2023 CAVT. NO. 13412/023,	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 15 ORS.	MR. R P SARMAH MR. D DOLEY MOTIUR RAHMAN MR M RAHMAN I AMIN	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN FOR CAVEATOR
18	I.A.(Civil)/461/2024 in PIL/2/2024	PRACHURJYA BORBORUAH, Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC GA, ARUNACHAL GA, NAGALAND GA, MIZORAM
	WITH PIL/2/2024	PRACHURJYA BORBORUAH Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC GA, MIZORAM GA, NAGALAND GA, ARUNACHAL
19	I.A.(Civil)/483/2024 in PIL/68/2023	PRATIMA BARUAH, Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA	MR. K N CHOUDHURY (R-3,4,5,6) GA, ASSAM MR. S CHAMARIA
	WITH PIL/68/2023	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR P P MEDHI (R-3,4,5,6)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
20	WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
21	WA/455/2023	AMAL KUMAR DAS Versus JATINDRA NATH DEKA AND 3 ORS. B	MR. I H SAIKIA MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MS. D DEKA (R1) MS S RAJBONGSHI (R1) MR A MALEK (R1) SC, SEC. EDU.
22	WA/48/2024	THE STATE OF ASSAM AND ANR. Versus SMTI PAPARI BARMAN E	MR A ALAM MR A ALAM MS C BORA	GA, ASSAM SC, AG MR MINTU SAIKIA (r-1) MS R DUTTA (r-1)
23	WP(C)/184/2024	M/S ITI LTD Versus THE UNION OF INDIA AND 6 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST MR H GUPTA DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
24	WP(C)/6896/2023	SURENDRA NATH GOSWAMI AND 27 ORS Versus UNION OF INDIA AND 3 ORS	MS S SHARMA	MR H K DAS (AMICUS CURIAE) DY.S.G.I. SC, KVS
25	WA/42/2024	HAREN CHANDRA MALI AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S MUKTAR

	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
27	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
28	WP(C)/7921/2022	MD ARSHAD HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MS. R B BORA, JR. GA, ASSAM (R-2) MS K DAS, SC, EDU (SEC.) DEPTT. (R-1 & 4) SC, SEC. EDU. MR. P NAYAK, SC, FINANCE DEPTT. (R-3)
29	PIL(Suo Moto)/4/2023	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
30	PIL(Suo Moto)/5/2023	XXXXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA	MR. P N GOSWAMI, ADDL. AG, ASSAM MR. I KALITA
31	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
32	PIL/40/2023	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. S BARUAH (R-6) MR. S R GOGOI (R-9) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST SC, EDU
33	WA/67/2023 FIXED	MAJMJUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 3 ORS .	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, HEALTH
34	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
35	WA/434/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	MR. P K BHATTACHARJEE	SC, IRRIGATION
36	WP(C)/4937/2023	ALAL UDDIN Versus THE STATE OF ASSAM AND 11 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM MD. S ALOM (R-5 TO12) MR. M S ALAM (R-5 TO12) MR S J SHAMIM (R-5 TO12)
37	WP(C)/6664/2023	NRIPEN CH BARMAN AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
38	WP(C)/4044/2020	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS
39	WA/37/2023 FIXED	HASIB HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR R A AHMED MR M AHMED MR M AHMED	GA, ASSAM SC, IRRIGATION

40	WP(C)/2628/2023 FIXED	JALEWSWAR ANCHALIK PANCHYAT AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B C DAS (R-6) MR. A F N U MOLLAH(R-6) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM(R-6) MR. M S MONDAL(R-6)
41	WP(C)/4377/2023 CAVT. NO.07682/023, CAVT./768/2023	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX Versus SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR
42	WP(C)/4528/2023 CAVT./212/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
43	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY DY.S.G.I. FOR CAVEATOR

HEARING

44	WA/339/2022 B/O	SUBHASHISH DAS Versus THE STATE OF ASSAM AND 5 ORS. A	MR K PUJARI MS. K A PUJARI	MR. D DAS SR. ADV (r-6) GA, ASSAM MR. H N SARMA MR. K MOHAMMED (r-6)
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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/93/2024	MD. FAIZUR RAHMAN Versus KUSHAL DOWARI AND 2 ORS.	MR M CHANDA MR S CHOUDHURY MS R MEDHI	
2 Cont.Cas(C)/94/2024	RANJAN KUMAR CHOUDHURY Versus PABAN KUMAR BORTHAKUR	MR. D BORAH K BARMAN	
3 Cont.Cas(C)/99/2024	MONJIT ROY Versus ADITYA KHAITAN	MR. R MAJUMDAR MR. M K NATH MS. J GHOSH	
4 WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
WITH 5 WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
6 WP(C)/670/2024 FIXED	RUPJYOTI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, PWD
7 WP(C)/903/2024	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
8 WP(C)/907/2024	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	DY.S.G.I.

9	WP(C)/908/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
10	WP(C)/910/2024	OBEL BORO Versus THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. Z ISLAM MR. S D ROY	DY.S.G.I.
11	WP(C)/913/2024	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
12	WP(C)/914/2024	SABBIR HUSSAIN MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
13	WP(C)/922/2024	UZZAL BARMAN @ UJJAL BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR T GOGOI	SR. GA, ASSAM SC, PWD
14	WP(C)/929/2024	HIMANGSHU SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, HEALTH
15	WP(C)/935/2024	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN	GA, ASSAM
16	WP(C)/953/2024	PARBATI BASFOR Versus THE UNION BANK OF INDIA AND 4 ORS	MR D MAHANTA	SC, UBI
17	WP(C)/959/2024 B/O	PROSENJIT DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
18	WP(C)/961/2024	TAFIKUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MISS. M BORAH MR H K BARUAH	GA, ASSAM SC, GAD SC, REVENUE
ADMISSION				
19	WP(C)/7038/2023 PART-HEARD, FIXED	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R B GOHAIN MR. D J DAS MR. D THAOSEN MS C DAS	SC, APDCL
20	WP(C)/1713/2015 FIXED	CHANDAN CHAUHAN Versus THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MSR RANGMAI	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
21	WP(C)/6717/2017 FIXED	SYEDA SAHERA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR A ISLAM MR.G Z AHMED MR.A A HUSSAIN	GA, ASSAM MR. P N GOSWAMI
22	WP(C)/9305/2019 FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
WITH				
23	WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
WITH				
I.A.(Civil)/1032/2020 in WP(C)/1993/2020		GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC
24	WP(C)/1768/2020 FIXED	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL

25	WP(C)/5063/2021 B/O	DHAN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HEALTH
26	Arb.P./26/2022 FIXED	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA(CGC) ASSTT.S.G.I.
27	WP(C)/4803/2022	HAREN CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B PRASAD	GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/6303/2022 FIXED	UTTAM KUMAR DHAKAL Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	ASSTT.S.G.I.
29	WP(C)/6927/2022	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
30	WP(C)/73/2023	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE
31	WP(C)/1942/2023	RIMA KALITA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
32	WP(C)/2268/2023	DESH RAJ Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
33	WP(C)/6626/2023 FIXED	HEMADHAR CHUTIA Versus THE STATE OF ASSAM AND ANR	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, AG (A AND E) GA, ASSAM MR. R K TALUKDAR SC, GAD
34	WP(C)/206/2024 FIXED	KAMRUP METROPOLITAN NOTARIES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	GA, ASSAM SC, GHC
WITH				
35	WP(C)/7097/2023	RAHIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, GHC
ORDERS				
36	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. Versus KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R- 3&4)(R-5) MR.N HAQUE(R- 1&2) MR. N UPADHAYAY MR.A K AZAD(R- 3&4) SC, IRRIGATION MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(- -5)
37	Cont.Cas(C)/328/2018 FIXED	SMTI. ANU BORAH SAIKIA Versus RAJESH KAMPAI	MR. K K HANDIQUE	MR R DHAR MR P NAYAK ADDL. SR. GA, ASSAM SC, PWD
38	Cont.Cas(C)/701/2019 FIXED	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
WITH				
I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019		AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
39	WP(C)/3111/2020 B/O	GANESH KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K PARASAR ASSTT.S.G.I.

40	Cont.Cas(C)/186/2021 FIXED	TAHER BARBHUIYA Versus J.B. EKKA, IAS,	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. M NATH MR. A BHATTACHARJEE
41	Cont.Cas(C)/274/2022 FIXED	MRINMOY KUMAR DAWKA Versus DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	
42	WP(C)/1790/2022 FIXED	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
43	Cont.Cas(C)/300/2023 FIXED	MINAKSHI HAZARIKA Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR R DHAR MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI ADDL. SR. GA, ASSAM
44	Cont.Cas(C)/312/2023 FIXED	CHANDRA DEORI Versus MRS. BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR R DHAR MR. A SARMA (R-5) MR. M HUSSAIN (R-5) MR. K KALITA (R-5) MS G SWAMI (R-5) ADDL. SR. GA, ASSAM
45	WP(C)/5567/2023 B/O	NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR (R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
46	WP(C)/5569/2023 B/O	RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
47	WP(C)/5571/2023 B/O	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
48	WP(C)/5582/2023 B/O	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
49	WP(C)/5583/2023 B/O	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
50	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC

HEARING

51 [WP\(C\)/644/2022](#)
FIXED

MD. ABU SHAHID
Versus
THE STATE OF ASSAM AND 4 ORS

MR. I H SAIKIA
MR. K KALITA
MS L HMAR
R K HAJONG

SC, P AND R.D.
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3444/2020 WITH LCR	AHMED ALI @ AHMOT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR A BORA MS. A DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/3621/2020 WITH LCR	MUSTT RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/3679/2020 WITH LCR	SAMSUL HOQUE @ SAMSUL HAUQUE @ SHAMSUL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/3788/2020 WITH LCR	SARIFUN NESSA @ SARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/3827/2020 WITH LCR	ABEL ALI SHIKDER @ ABEL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
6 WP(C)/3916/2020 WITH LCR	SMTI SADHANA DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/3936/2020 WITH LCR	MERIJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 WP(C)/3963/2020 WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR R DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/4056/2020 WITH LCR	TAPE MIA @ TAFEZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/946/2024	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/948/2024	KASIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
12	WP(C)/1102/2017 WITH LCR	DIPU DAS Versus THE UNION OF INDIA and 4 ORS.	MR.A A AHMED MR.F K R AHMED	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/1138/2017 WITH LCR	MUSTT. AYATOON NESSA Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.R1
14	WP(C)/1521/2017 WITH LCR	HAJRAT ALI Versus THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.R ALI MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/1526/2017 WITH LCR	JAHED ALI @ JAHED ALI BHUYAN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/2245/2017 WITH LCR	MONER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/2389/2017 WITH LCR	SAFATUN NESSA LASKAR Versus THE UNION OF INDIA and 4 ORS.	MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
18	WP(C)/2616/2017 WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S BHATTACHARJEE MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2622/2017 FIXED	MUJAMIL HAQUE Versus THE UNION OF INDIA and 5 ORS.	MS.S BORA MR.A C RAY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2728/2017 WITH LCR	ABDUR RASHID @ ABDUR RASHID SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALI	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5610/2017 WITH LCR	USMAN GONI @ USMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.B P SINHA MR.J C GOGOI MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2086/2018 WITH LCR	NEOTI DAS Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/2087/2018 WITH LCR	ALI AKBAR Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

24	WP(C)/2157/2018 WITH LCR	MD. AMIR HUSSAIN Versus UNION OF INDIA AND 5 ORS.	MR. D SARMA MR. P UPADHYAY	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
25	WP(C)/2320/2018 WITH LCR	HAMIDA KHATUN @ HAMISHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR N AHMED MR. M K HASAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2370/2018 WITH LCR	SURJYA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/4642/2018 WITH LCR	AJIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. S HOQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/4758/2018 WITH LCR	KAMELA BEGUM @ KAMELA KHATUN @ KUMELLA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/6434/2018	MUSSTT. ANUWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M DUTTA MR. M H SAIKIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
30	WP(C)/6669/2018	SAYED AZAHARUL ISLAM Versus UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/6703/2018	IMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC MR. K BORUAH (R7) MR. M ALOM (R7) ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/6804/2018 WITH LCR	GEETA BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M MONDAL MR E A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/5253/2019 WITH LCR	RAHAM ALI @ RAHOM ALI @ RAHUM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ K AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5441/2019	SANDHYA BISWAS @ SAYNDHAY RANI BISWASH Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS. K DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

35	WP(C)/4763/2023 WITH LCR	SUMITRA SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR B CHOUDHURY LEGAL AID COUNSEL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
36	Review.Pet./31/2020 IN WP(C)/3189/2016 (D/O), WITH LCR	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	Review.Pet./71/2020 IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	Review.Pet./54/2021 IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR, OFFICE NOTE	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	Review.Pet./62/2022 IN WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
41	I.A.(Civil)/2755/2022 WITH WP(C)/1559/2020 (D/O) in Review.Pet./29/2022	SURHAB ALI @ SORAB ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
	Review.Pet./29/2022	SURHAB ALI @ SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	
42	W.P.(CrI.)/31/2023	ABED ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM
43	I.A.(Civil)/1839/2023 WITH LCR, WP(C)/3115/2016 (D/O), CAVT./555/2023 in Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
	Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
44	I.A.(Civil)/3444/2023 IN WA/120/2021 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/3663/2023 WITH WP(C)/6580/2018 (D/O) in Review.Pet./13944/2023	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
	Review.Pet./13944/2023 (Filing Number)	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
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19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
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22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/19/2024	MD. TAYAB ALI Versus THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/172/2024 in CRL.A(J)/19/2024	MD. TAYAB ALI Versus THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	PP, ASSAM
ORDERS				
2	Mat.App./44/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
3	CRL.A(J)/111/2022 4 Y 1 M 0 D :WITH LCR 4 FILES, P.B.-2	JATIBACHAN KHALKHO Versus THE STATE OF ASSAM	MR JASHADHIR DAS, AMICUS CURIAE	PP, ASSAM
4	CrI.A./319/2022 1 Y 3 M 9 D :WITH LCR 4 FILES	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
5	CrI.L.P./12/2023 1 Y 4 M 10 D :FIXED in CrI.A./3151/2023	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
	WITH CrI.A./3151/2023 (Filing Number)	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN A		
6	CRL.A(J)/103/2023 WITH OFFICE NOTE, LCR 4 FILES	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
7	CRL.A(J)/106/2023 2 Y 9 M 26 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	JETHA MURMU Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
8	CRL.A(J)/132/2023 WITH OFFICE NOTE, LCR 6 FILES	MEGHRAM NAIK Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM

	WITH I.A.(CrI.)/1126/2023 in CRL.A(J)/132/2023	MEGHRAM NAIK Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID PP, ASSAM COUNSEL)
9	CrI.A./445/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR PP, ASSAM
	WITH I.A.(CrI.)/1177/2023 in CrI.A./445/2023	MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR PP, ASSAM
10	I.A.(Civil)/2921/2023 in Mat.App./9262/2023	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY S. TALUKDAR MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
	WITH Mat.App./9262/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR H R CHOUDHURY
HEARING			
11	CRL.A(J)/74/2022 3 Y 7 M 19 D :WITH LCR 4 FILES, P.B.-2, FIXED	SANTOSH TANTI Versus THE STATE OF ASSAM AND ANR.	MS. A DEVI MS. P SAHA PP, ASSAM
12	CrI.A./268/2023 0 Y 7 M 26 D :WITH LCR 4 FILES, P.B.-2, B/O	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./155/2024 BA 3234/2023(D/O), WITH CASE RECORD(SCANNED COPY)	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY U U KHAN	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/116/2024 CRL.PET. 915/2022(D/O) in CrI.Pet./915/2022	XXXXXXXX Versus THE STATE OF ASSAM AND ANR	Mr M U Ahmed	PP, ASSAM
HEARING				
3	WP(C)/1357/2015 PART-HEARD, BY SLIP, AT 3:00 PM, WITH WP(C)/4839/2016 (D/O)	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
4	WITH WP(C)/5052/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
5	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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[For Friday,23rd February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 2:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6806/2023 B/O	MOKBUL HOSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
	WITH I.A.(Civil)/511/2024 in WP(C)/6806/2023	MOKBUL HOSSAIN, Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
2	Cont.Cas(C)/89/2024	SUMANTA GOSWAMI AND 2 ORS. Versus BIKRAM KAIRI AND ANR	MRS S GOSWAMI MD. K ISLAM	
3	Cont.Cas(C)/91/2024	M/S BARPETA PURBANCHAL ENTERPRISE Versus AAYUSH GARG AND ANR	MR. J SARMAH	
4	Cont.Cas(C)/95/2024	ABU SHAMA AHMED AND ANR Versus DIBAKAR NATH	MR. A F N U MOLLAH MR. A S CHOUDHURY K ZAMAN	
5	WP(C)/189/2024 FIXED	MANTU BURAGOHAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
6	WP(C)/7544/2023	BULON GOGOI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. R DE (r-6) MR P NEOG (r-6) MS. D PATHAK (r-6)
7	WP(C)/300/2024	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	
8	WP(C)/486/2024 FIXED	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.

9	WP(C)/592/2024 B/O	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. DEPT. GA, ASSAM
10	WP(C)/604/2024 FIXED	JAGDISH SAHU AND ANR Versus THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM
11	WP(C)/774/2024 FIXED	SAMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR	GA, ASSAM
12	WP(C)/822/2024 FIXED	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, GHC
13	WP(C)/848/2024 FIXED	DR. RANABIR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
14	WP(C)/911/2024	CHANDRAPUR COOPERATIVE COLECTIVE FARMING SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, REVENUE
15	WP(C)/917/2024	BIPUL DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MR. S K SINGHA	DY.S.G.I.
16	WP(C)/927/2024	NAYAN PODDAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
17	WP(C)/941/2024	MAINA BARMAN BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND MS G TALUKDAR	GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE
18	WP(C)/943/2024	TUNTUN DUARA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND MS G TALUKDAR	GA, ASSAM SC, FINANCE SC, REVENUE
19	WP(C)/945/2024	IMRANA KHANAM Versus THE UNION OF INDIA AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	GA, ASSAM DY.S.G.I. SC, REVENUE
20	WP(C)/950/2024	PREMIER CRYOGENICS LIMITED AND ANR Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS W AHMED	DY.S.G.I.
ADMISSION				
21	WP(C)/1055/2022 FIXED	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
22	WP(C)/7459/2023 FIXED	ANUJ SINGHA ROY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM MR. P J SAIKIA, SR. ADV(r- 5) MR. U K DAS (R-4) MS. B D SARMAH (R-4) MR. T ALI (R-4) MR. M RAHMAN(r-5) MS M NIROLA(r-5) SC, G M D A
23	WP(C)/7607/2023 FIXED	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
24	WP(C)/169/2024 FIXED	CHANDRA DHAR MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC

25	WITH WP(C)/2040/2023	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
26	WITH WP(C)/4637/2023	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
27	WITH WP(C)/4668/2023	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
28	WP(C)/226/2024 FIXED	JUBAID AHMED KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
29	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
30	WP(C)/351/2024 FIXED	KOSMIKA SENGYUNG AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC
ORDERS				
31	WP(C)/207/2022 FIXED	PRATIBHA HAZAWARY AND 7 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA	SC, P AND R.D. GA, ASSAM
32	WITH WP(C)/6269/2021	SMTI. MEGHALI RABHA Versus THE STATE OF ASSAM ANR 11 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	DR. B AHMED (r- 6,7,9,10,12) SC, P AND R.D. GA, ASSAM MS. S DASGUPTA (r- 6,7,9,10,12)
33	Review.Pet./120/2023 FIXED, WITH WP(C)/5183/2023 (D/O)	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD ROAD
34	I.A.(Civil)/3799/2023 FIXED in WP(C)/6068/2022 WITH WP(C)/6068/2022	RIMPUMONI BORDOLOI Versus OIL INDIA LTD. AND 2 ORS.	MS. B DUTTA MR. S R GOGOI	SC, OIL
		RIMPUMONI BORDOLOI Versus OIL INDIA LTD. AND 2 ORS.	MR. M DUTTA MR. S R GOGOI	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS SC, OIL
35	WP(C)/4105/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
36	WP(C)/168/2024 FIXED	SHARMISTHA DEB AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)
37	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. G PEGU DY.S.G.I.

38 [I.A.\(Civil\)/406/2024](#)
FIXED
in WP(C)/4714/2023

GOBINDA KARMAKAR AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B CHETRI
MR VINOD BASFOR

GA, ASSAM
MR S DEKA (R 3 & 4)
MR. S S ROY
SC, TINSUKIA MUNICIPAL
BOARD

WITH
[WP\(C\)/4714/2023](#)

GOBINDA KARMAKAR AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. B CHETRI
MR VINOD BASFOR

GA, ASSAM
MR S DEKA (R 3 & 4)
MR. S S ROY
SC, TINSUKIA MUNICIPAL
BOARD

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4242/2021 B/O	IRLA NO. 11112396 AMRIT KRISHNA SAIKIA Versus THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	MR. U K GOSWAMI ASSTT.S.G.I.
2	WP(C)/7524/2022 B/O	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. A K DUTTA (r-3,4) MR. A K DUTTA (r-3,4) DY.S.G.I.
3	WITH WP(C)/3858/2023	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
MOTION				
4	WP(C)/6344/2023	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7030/2023 FIXED	RUMI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/7337/2023 FIXED	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU

7	WP(C)/737/2024 FIXED	ASSAM STATE TEXTBOOK CORPORATION EMPLOYEES UNION AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, ELEM. EDU SC, INCOME TAX SC, ASTBP SC, FINANCE
8	WP(C)/912/2024	DHARMA KANTA BHATTACHARYYA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, IRRIGATION SC, FINANCE
9	WP(C)/933/2024	SAMSUL UDDIN MAZUMDER Versus THE UNION OF INDIA AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	DY.S.G.I.
10	WP(C)/938/2024	MD. NIZAMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
11	WP(C)/951/2024	TINENDRA SANGMA Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 7 ORS	MR. S UPADHAY M SHARMA	GA, ASSAM SC, K A A C SC, FINANCE
12	WP(C)/960/2024	ALEYA BEGUM Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, ELEM. EDU SC, FINANCE
13	WP(C)/962/2024	MASUM AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/444/2024 in WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS	MR. N DHAR	MR. P CHOUDHURY
	WITH WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 4 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA SC, H P C L
15	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
16	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
ADMISSION				
17	WP(C)/3916/2016	MD. ATIKUR RAHMAN and 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. R K PRADHAN (P3) MR. R K PRADHAN (P3) MR. A K SAIKIA (P3) MR. A K SAIKIA (P3) MD. S ISLAM MR. A CHOUDHURY MS. M KONCH MS P DEVI (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. S BORDOLOI (P2, P5, P8, P9, P10, P11, P12, P14, P15)	SC, CO-OP. (R-2, 4 & 5) GA, ASSAM (R-1) SC, FINANCE (R-3)

18	WP(C)/7026/2019	MAMONI TERON Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. M SARANIA MR D BHATTACHARYA	MR. N DEKA MR. N DEKA MR. M GOGOI MR. M GOGOI SC, I O C
19	WP(C)/730/2020	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
21	WP(C)/993/2021	DR KAMAL KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. MS. D BORA (SC, HEALTH DEPT.)
22	WP(C)/4136/2021 B/O	SHUKURI KHATUN Versus THE STATE OF ASSAM AND 9 ORS.	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG MR A HUSSAIN (R-8.9,10) MR A HUSSAIN (R-8.9,10) J U AHMED (R-8.9,10) J U AHMED (R-8.9,10) MR S R NAWAZ (R-7) SC, FINANCE SC, REVENUE
23	WP(C)/4184/2021	RAJENDRA PRASAD SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
24	WP(C)/4212/2021	TILOK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
25	WP(C)/7204/2021	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
26	WP(C)/150/2022 WITH WP(C)/5985/2013 (D/O), WA/387/2016 (D/O), WA/335/2016 (D/O)	NAGENDRA NATH KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	SC, ELEM. EDU SC, BTC
27	WP(C)/824/2022	KALYAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U C RABHA MR. S M SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/1704/2022	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
29	WP(C)/2264/2022	KAPIL DEV SAH Versus THE STATE OF ASSAM AND 2 ORS	MR. N B P SINGHA	GA, ASSAM
30	WP(C)/2420/2022	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
31	WP(C)/2632/2022	RATUL AHOM @ RATUL CHANDRA AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. A BARUAH MS M DAS	SC, EDU
32	WP(C)/3414/2022	DILIP KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	SC, AG MR. M DUTTA (R-6) MR S DEY (R-6) MS S DEV (R-6) SC, PWD

33	WITH WP(C)/3990/2020	DILIP KUMAR DAS Versus HOUSING AND URBAN DEVELOPMENT CORPN. LTD. AND 5 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM MR. N. HASSAN, SC, AG (R-5) MR B GOGOI, SC, FINANCE (R-6) MR. B. CHOUDHURY, SC, PWD (R-2,3,4)
34	WP(C)/3447/2022	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
35	WP(C)/4253/2022	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
36	WP(C)/4509/2022	BIJOY KR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM SC, AG MR. S K MEDHI
37	WP(C)/5302/2022	SISURAM MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE
	WITH I.A.(Civil)/2528/2023 in WP(C)/5302/2022	SISURAM MEDHI, Versus THE STATE OF ASSAM AND 5 ORS	MR. S ZAMAN MR. M ALAM	SC, FINANCE
38	WP(C)/5471/2022	RAKESH BARUA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR J MAHANTA	MRS D BORAH, SC, HEALTH DEPTT. SC, HEALTH MS. K BORA, SC, NRHM/NHM
39	WP(C)/5645/2022	NABAJYOTI DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	MR. R K D CHOUDHURY ASSTT.S.G.I. SC, U G C
40	WP(C)/5743/2022	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
41	WP(C)/6350/2022	GEETA RANI KHALKHO TOPNO @ GEETA RANI KHALKO Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA (r-1 to 3) SC, L G B R I M H ASSTT.S.G.I.
42	WP(C)/6440/2022	PHUNUMA BARUAH Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA (r-1 to 3) SC, L G B R I M H ASSTT.S.G.I.
43	WP(C)/6999/2022	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
44	WP(C)/8189/2022	LIBENI LOTHAN AND 5 ORS. Versus THE UNION OF INDIA 5 ORS	MR. P GOSWAMI S BORA MR H K SARMA	MR G DAS (R-3 to 6) MR. N ISLAM (R-3 to 6) DY.S.G.I.
45	I.A.(Civil)/3582/2023 FIXED in WP(C)/8414/2022	SMTI. BULUMAI MAHANTA, Versus PURABI SAIKIA MAHANTA AND 7 ORS.	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI SC, AGRI. DEPARTMENT SC, FINANCE

WITH
[WP\(C\)/8414/2022](#)

PURABI SAIKIA MAHANTA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. K R PATGIRI
MR. B GOGOI
MS CHITRALEKHA DAS
MS. U HAZARIKA
MS K BARMAN

GA, ASSAM
SC, AG
MR. B D DEKA (R-8)
MR. M DAS (R-8)
MR. S BISWAS (R-8)
N CHAUDHURY (R-8)
MS D DEVI (R-8)
MR A BHATRA (R-8)
MR A DEKA (R-8)
SC, AGRI. DEPARTMENT
SC, FINANCE

46 [WP\(C\)/4969/2023](#)
FIXED

MANIKA SWARGIARY
Versus
THE STATE OF ASSAM AND 3 ORS.

MAHIBUR RAHMAN
MR. S RANA
MS A AHMED

MR N KALITA (R-4)
SC, HEALTH

BAIL HEARING (BA)

47 [Bail Appln./397/2024](#)
WITH OFFICE NOTE, FIXED

TAJ UDDIN
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY
MR. R A CHOUDHURY
MR J M SULAIMAN
MR. I U CHOWDHURY

PP, ASSAM

ORDERS

48 [WP\(C\)/2812/2021](#)

KAMALA GOGOI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M BISWAS
A SAIKIA
MS M DAS

SC, ELEM. EDU
SC, FINANCE

WITH

49 [WP\(C\)/3868/2021](#)

RUPAK SAIKIA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. M BISWAS
A SAIKIA
MS M DAS

SC, ELEM. EDU
SC, FINANCE

50 [WP\(C\)/4122/2021](#)

NAZRUL ISLAM
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A R BHUYAN
MR. M A I HUSSAIN
N ISLAM

SC, SEC. EDU.

51 [WP\(C\)/6496/2022](#)

MD. OSMAN ALI MIAH
Versus
THE STATE OF ASSAM AND 5 ORS

MS. A HUSSAIN
MS M KURMI
MR R ISLAM

GA, ASSAM
SC, AG
SC, SEC. EDU.

52 [WP\(C\)/8177/2022](#)

PROFESSOR RANJIT TAMULI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U K NAIR
MR. S P SHARMA
MS U SHARMA

GA, ASSAM
SC, DIB. UNIVERSITY

53 [WP\(C\)/4562/2023](#)
FIXED, WITH WA/138/2017 (D/O),
WP(C)/2907/2009 (D/O),
WP(C)/5759/2010 (D/O),
WP(C)/3565/2002 (D/O)

BAIJAYANTI BORDOLOI
Versus
UNION OF INDIA AND 2 ORS

MR. R M CHOUDHURY

MR. B CHAKRAVARTY
DY.S.G.I.

HEARING

54 [WP\(C\)/4929/2022](#)
FIXED

KRISHNA KANTA KAKOTI
Versus
THE ASSAM KHADI AND VILLAGE
INDUSTRIES BOARD AND 2 ORS.

MR. C BORUAH

SC, KHADI AND VILLAGE
INDUSTRIES BOARD

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/89/2023 B/O	MD. NUR HUSSAIN AND 3 ORS Versus SUSHIL KUMAR MAHANOT AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY	
TOP OF THE LIST				
2	RSA/12/2010 (HEARING), WITH LCR	ARATI MEDHI and 11 ORS Versus TAPON CHANDRA MEDHI and 9 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MD.M Z SHAH MR.R ALI
3	RSA/14/2010 (HEARING), WITH LCR	JOGENDRA CHANDRA PAL and 3 ORS Versus ON THE DEATH OF SOLE RESPONDENT SRI PRAMESH CHANDRA DAS, HIS LEGAL HEIRS SRI PRASENJIT DAS @ BAPPI	A DEY K GOSWAMI S DAS D M NATH	MR.G C PHUKAN B K SINGH A K CHAUDHURY P C BORPUJARI
MOTION				
4	CRP/6/2024	DWIPEN GOGOI Versus PALLABI DAS GOGOI	MS. J PAUL MS S BHOWMICK	
5	CRP(IO)/22/2024	MAHENDRA MAJUMDER AND ANR Versus NARAYAN RAJBONSHI	MR. SHEELADITYA	
6	CRP(IO)/58/2024	HEMANT KHETAWAT Versus JYOTIV AGARWAL (KHETAWAT)	MR B SHARMA MR S SHARMA	
7	CRP(IO)/59/2024	PURNENDU DAS Versus CHITTARANJAN DAS AND 9 ORS.	MR J DAS MR. S R RABHA	GA, ASSAM
8	CRP(IO)/61/2024	THE UNITED INDIA INSURANCE CO LTD Versus HARIDAS SEAL	MR A N DAS	
9	CRP(IO)/73/2024	JURE BALA RAY AND ANR Versus BHELU BALA RAY AND 16 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	
10	CRP(IO)/77/2024	THE MONFORT SCHOOL AND 3 ORS Versus MRIDULA KONWAR HAZARIKA AND ANR	MR. A DHAR MS. D GHOSH OWEN. C	SC, SEC. EDU.
11	CRP(IO)/78/2024	ABDUR REZZAK AMIN SK. AND 7 ORS. Versus HABIYA BEGUM AND ANR	MR. K K DEY MR V K BAROOAH	

12	CRP(IO)/79/2024	THE MONFORT SCHOOL AND 3 ORS Versus MRIDULA KONWAR HAZARIKA AND ANR	MR. A DHAR MS. D GHOSH OWEN. C	SC, SEC. EDU.
ADMISSION				
13	CRP(IO)/273/2022 FIXED	RANJIT KUMAR MEDHI Versus DAISY DAS	MR. M A ISLAM MR J I MONDAL	MR D C NATH MR. C SHARMA
14	FAO/43/2023 WITH LCR	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
WITH				
I.A.(Civil)/2166/2023 in FAO/43/2023				
		DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
15	CRP(IO)/253/2023	MAHABIR CHAND PARAKH AND ANR Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
16	FAO/11/2024	LALIT PHUKAN Versus SARASWATI DEVI SHARMA	MR H BARUAH MR P BORAH MR P P PHUKAN	
WITH				
I.A.(Civil)/382/2024 in FAO/11/2024				
		LALIT PHUKAN Versus SARASWATI DEVI SHARMA	MR H BARUAH MR P BORAH MR P P PHUKAN	
17	FAO/14/2024	SHARIFA BEGUM Versus ABDUL JALIL @ ABDUL ZALIL @ ABDUL JALIL SHEIKH	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
WITH				
I.A.(Civil)/492/2024 in FAO/14/2024				
		SHARIFA BEGUM Versus ABDUL JALIL @ ABDUL ZALIL @ ABDUL JALIL SHEIKH	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
FOR HEARING U/O XLI RULE II C.P.C.				
18	RSA/32/2024	KENU BHUYAN AND 2 ORS Versus ON THE DEATH OF SRI MIHIR PAUL HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY SILPI PAUL AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
WITH				
I.A.(Civil)/493/2024 in RSA/32/2024				
		KENU BHUYAN AND 2 ORS Versus ON THE DEATH OF SRI MIHIR PAUL HIS HEIRS AND LEGAL REP SILPI PAUL AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
19	RSA/33/2024	MD. NURUL HAQUE BARBHUIYA AND ANR Versus MD. NIJAM UDDIN CHOUDHURY AND 31 ORS.		MR N A MAZARBHUIYA
20	RSA/34/2024	HITESH HAZARIKA Versus GANGA HAZARIKA	MR. C CHOWDHURY MR. M DUTTA MR. D K SHARMA MS J.S. DAS	
WITH				
I.A.(Civil)/512/2024 in RSA/34/2024				
		HITESH HAZARIKA Versus GANGA HAZARIKA	MR. C CHOWDHURY MR. M DUTTA MR. D K SHARMA MS J.S. DAS	

21	RSA/35/2024	GOPAL GUPTA AND 5 ORS Versus CHANDRAWATI GUPTA AND ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
	WITH I.A.(Civil)/526/2024 in RSA/35/2024	GOPAL GUPTA AND 5 ORS Versus CHANDRAWATI GUPTA AND ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
ORDERS				
22	RSA/224/2012 WITH LCR	ON THE DEATH OF BIREDBRA CH GHOSH (APPELLANT NO. 1) HIS LEGAL HEIRS and ORS Versus KASHIRAM AGARWALA and 3 ORS	MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY	MR G N SAHEWALLA MR.R DAS MD ASLAM MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MR.M GARODIA
	WITH I.A.(Civil)/1283/2023 in RSA/224/2012	ON THE DEATH OF BIREDBRA CH GHOSH Versus KASHIRAM AGARWALA and 3 ORS	MR S H MAHMUD MR. S. SUR	
	WITH I.A.(Civil)/1815/2023 in RSA/224/2012	DILIP CH GHOSH and ORS Versus ON THE DEATH OF LULU KR. AGARWALA, HIS LEGAL HEIRS KIRAN AGARWALA AND ORS.	MR S H MAHMUD	MR G N SAHEWALLA MD ASLAM MR M GARODIA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA
23	FAO/29/2013 CAVT. NO. 1243/2013 WITH LCR	PURABI RANI KURI Versus THE M.C., SHYAM SUNDAR HIGH SCHOOL and 8 ORS.	MR.R SARMA MR. D MAZUMDAR	MR.R C PAUL MS.S ROY FOR CAVEATOR
24	Test.Cas./1/2016 WITH LCR	SRI BABUL CHANDRA BORA and 3 ORS Versus SRI SUNTI BORA	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MR.D GOGOI MRS. P BARUAH
	WITH I.A./158/2016 in Test.Cas./1/2016	SRI BABUL CHANDRA BORA and 3 ORS Versus SRI SUNTI BORA	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	
25	I.A.(Civil)/3394/2017 in LA.App./274208/2016	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI and 2 ORS,	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274208/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR.S BARTHAKUR	
	WITH I.A.(Civil)/371/2020	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI AND 2 ORS	MR. P K BORAH MR. P K BORAH	GA, ASSAM GA, ASSAM MRS. M D CHOUDHURY
26	I.A.(Civil)/4001/2017 in RSA/371/2017	MUKUT ROY and ANR Versus SRI NAGENDRA ROY	MR. M A SHEIKH MR. S DAS MR. N BARUAH MR. K DAS	
	WITH RSA/371/2017	MUKUT ROY and ANR Versus SRI NAGENDRA ROY	MR. M A SHEIKH MR.S DAS MR.N BARUAH MR.K DAS	
27	RSA/193/2018 WITH LCR	ON THE DEATH OF APPELLANT (AZIZUL ISLAM), HIS LEGAL HEIRS Versus NUR HUSSAIN AND 13 ORS	MS. R CHOUDHURY MR. D CHAKRABARTY MS. S S ZIA	MR. M DUTTA (R1-R8) MS. M BARMAN (R1-R8) MR. M ISLAM (R1-R8) MR. C K S BARUAH GA, ASSAM MS. K DAS (R1-R8)

28	I.A.(Civil)/2698/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	WITH RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MS. N RAI (R1)
	WITH I.A.(Civil)/2699/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	
29	I.A.(Civil)/3447/2018 in LA.App./50/2018	SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA	MR. S C KEYAL GA, ASSAM
	WITH LA.App./50/2018	SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	GA, ASSAM
30	RFA/95/2019 WITH LCR	SRI PRAGATI PRASAD BORA Versus SRI GOBINDA RAM DEKA @ GOBINDA CH. DEKA AND ANR	MR. N GOSWAMI MR. B K SEN MS S BHATTACHARJYA MS. J BAISHYA	MR. D P BORAH (R1, R2)
31	I.A.(Crl.)/799/2023 AB 2355/2019(D/O), WITH OFFICE NOTE, FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM
32	I.A.(Civil)/852/2023 in LA.App./2786/2023	DORA MARAK Versus THE GENERAL MANAGER AND 2 ORS .	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
	WITH LA.App./2786/2023 (Filing Number)	DORA MARAK Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS	
33	I.A.(Civil)/854/2023 in LA.App./2788/2023	SEPTLINE SANGMA Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
	WITH LA.App./2788/2023 (Filing Number)	SEPTLINE SANGMA Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS	
34	I.A.(Civil)/1168/2023 in CRP(IO)/332/2017	ON THE DEATH OF SATYENDRA NATH DAS Versus PRANJAL SONOWAL AND 2 ORS	MR. N C OJAH	MR. K PATHAK
	WITH CRP(IO)/332/2017	SATYENDRA NATH DAS Versus PRANJAL SONOWAL AND 2 ORS	MR.A SAHAD MR.J R BORTHAKUR MR.S A HUSSAIN	M DAS MR. K PATHAK MR. B D DEKA
35	I.A.(Civil)/2928/2023 LA.APP. 7/2005(D/O) in I.A.(Civil)/1212/2022	ON THE DEATH OF ABDUL RAHMAN Versus M/S INDIAN OIL CORPORATION LTD. AND 2 ORS.	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR S G BHATTACHARJEE
	WITH I.A.(Civil)/1212/2022	M/S INDIAN OIL CORPORATION LTD. Versus ABDUL RAHMAN and 2 ORS	MR. N DEKA MR. A DAS MR. M GOGOI MR. S G BHATTACHARJEE	GA, ASSAM MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1) SC, REVENUE

36	WITH Review.Pet./299621/2017 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus KERAMUDDIN SHEIKH and 2 ORS	MR.S K MEDHI MR.A DAS	
	WITH I.A.(Civil)/1211/2022	M/S INDIAN OIL CORPORATION LTD Versus KERAMUDDIN SHEIKH and 2 ORS	MR. N DEKA MR. A DAS MR. M GOGOI MR. S G BHATTACHARJEE	GA, ASSAM SC, REVENUE
37	WITH Review.Pet./299622/2017 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus ABDUL RAHMAN and 2 ORS	MR.S K MEDHI MR.A DAS	
38	WITH I.A.(Civil)/2851/2023 LA.APP. 8/2005(D/O)	ON THE DEATH OF KERAMUDDIN SHEIKH Versus M/S INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	GA, ASSAM MR. N DEKA MR. M GOGOI MR. S G BHATTACHARJEE
39	I.A.(Civil)/3199/2023 in Arb.A./12873/2023	JITU DAS Versus HDFC BANK LTD.	MS S SHARMA	MR. M SHARMA MS. S YASMIN
	WITH Arb.A./12873/2023 (Filing Number)	JITU DAS Versus HDFC BANK LTD A	MR U.SARMAH	
40	I.A.(Civil)/3664/2023 in CRP/142/2023	NIRANJAN MAHANTA Versus SMTI. BHABANI KALITA	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR B PATHAK
	WITH CRP/142/2023	SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA AND 6 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH	MR. A C SARMA (R-1) MR. P MEDHI (R-1) MR. G C BORAH (R-1)
	WITH I.A.(Civil)/371/2024 in CRP/142/2023	SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA,	MR B PATHAK	MR. G C DEKA
41	I.A.(Civil)/3860/2023 in RSA/70/2023	SIBEN SARKAR @ SIBENDRA SARKAR AND 2 ORS. Versus DAMBARUDHAR SARKAR AND 20 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH MR D C NATH MR. C SHARMA
	WITH RSA/70/2023	SIBEN SARKAR @ SIBENDRA SARKAR AND 2 ORS. Versus DAMBARUDHAR SARKAR AND 20 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH MR. C SHARMA MS. A RANA
42	I.A.(Civil)/3861/2023 in RSA/67/2023	RABINDRA SARKAR AND 2 ORS. Versus ON THE DEATH OF BHUPEN SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH MR. C SHARMA MS. A RANA
	WITH RSA/67/2023	RABINDRA SARKAR AND 2 ORS. Versus BHUPEN SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH(R- 1,2,3,4,5,8,9,10,11 TO 22) MR. C SHARMA(R- 1,2,3,4,5,8,9,10,11 TO 22) MS. A RANA(R- 1,2,3,4,5,8,9,10,11 TO 22)
43	I.A.(Civil)/3897/2023 in CRP/15515/2023	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	
	WITH CRP/15515/2023 (Filing Number)	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS (E)	MR. A.I. AHMED	
44	I.A.(Civil)/38/2024 WITH LCR in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA

	WITH RSA/3/2020 CAVT. NO. 1291/2019	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA
	WITH I.A.(Civil)/3077/2023 in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	
	WITH I.A.(Civil)/39/2024 in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
45	WITH RSA/2/2020	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. N I KHAN MR. S Z RAHMAN (r- 1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r- 1.1,1.2,1.3)
46	I.A.(Civil)/399/2024 B/O in RSA/121/2023 WITH RSA/121/2023 CAVT. NO. 03382/023,	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR A IKBAL
	WITH RSA/121/2023 CAVT. NO. 03382/023,	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
	WITH I.A.(Civil)/400/2024 in RSA/121/2023	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR. A IKBAL
47	I.A.(Civil)/456/2024 FIXED in CRP/13576/2023 WITH CRP/13576/2023 (Filing Number)	NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
48	I.A.(Civil)/495/2024 in CRP(IO)/1758/2024 WITH CRP(IO)/1758/2024 (Filing Number)	NIRMAL PAUL Versus ANAND KUMAR SAH SANJAY AGARWAL Versus NIVEDITA AGARWAL	MR. R K BHUYAN	MS. K YADAV MS. M BHATTACHARJEE
	WITH CRP(IO)/1758/2024 (Filing Number)	SANJAY AGARWAL Versus NIVEDITA AGARWAL (F)	MS. K YADAV	
<u>STAY MATTERS</u>				
49	CRP(IO)/15/2023	AMALA BARMAN Versus NARAYAN BARMAN	MR. B J MUKHERJEE MS R SAHA	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
50	Tr.P.(C)/84/2023	IRFAN KHAN Versus NAGMA KHAN	MR. B J MUKHERJEE MS R SAHA	MR. A K GUPTA MR. R S MISHRA
51	CRP/129/2023	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR P DOLEY (R1-6)
52	CRP(IO)/177/2023	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS Versus M/S HOTEL ORION	MR. M SMITH MR S A HUSSAIN	

53	CRP(IO)/313/2023	ZIAUR RAHMAN BARBHUIYA AND 3 ORS. Versus JOYNUL UDDIN BARBHUIYA AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	G UDDIN MR. A H M R CHOUDHURY(R-6) P ADHIKARI
54	CRP(IO)/315/2023	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./513/2024	MANJIT @ MONJIT ROY Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
MOTION				
2	AB/359/2024 FIXED	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	AB/434/2024	SHASHI GUPTA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY	PP, ASSAM
4	AB/438/2024	AMINUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
5	AB/439/2024	JIAUR RAHMAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
6	AB/440/2024	KRISHNA DAGA Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS MR K JAIN MR A K SHARMA	PP, ASSAM
7	AB/441/2024	PRASENJIT DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M GOGOI	PP, ASSAM
8	AB/444/2024	RAHMAT ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	AB/447/2024	ARABINDA DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
ADMISSION				
10	Crl.Pet./363/2022	NURUL AMIN (BUBUL ALI) AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5) PP, ASSAM
11	Crl.Rev.P./158/2023 WITH LCR 1 FILE, B/O	NURUL HOQUE CHOUDHURY Versus MUSTT. SURINA BEGUM	MR. JUNM LASKAR MS. J GHOSH	MR H R CHOUDHURY S. TALUKDAR

12	Crl.Pet./1276/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	DP LIYAQUAT ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./4458/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
15	Bail Appln./4603/2023 FIXED	MD SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
16	Bail Appln./4650/2023 FIXED	FIROZ AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
17	Bail Appln./124/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BHABEN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
18	Bail Appln./189/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAZARAT ALI @ HORJT ALI Versus THE STATE OF ASSAM	MR. P P DEKA MS. N M DEKA Ms. R. R. BORAH	PP, ASSAM
19	Bail Appln./392/2024 WITH OFFICE NOTE, FIXED	GUNA DAIMARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
20	Bail Appln./396/2024 FIXED	HRISHIKESH RAJBONGSHI Versus THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
21	Bail Appln./399/2024 FIXED	DEEP GUPTA Versus THE STATE OF ASSAM	MR T THAKURIA MR. S BORTHAKUR	PP, ASSAM
BAIL HEARING				
22	AB/1409/2023 FIXED	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
23	AB/2089/2023 FIXED	NAIS SULTANA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM
24	AB/2112/2023 FIXED	MD ASHID ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
25	AB/2706/2023	PRIYA NATH TALUKDAR @ PRIYO TALUKDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
26	AB/3565/2023 FIXED	NUR UDDIN SK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
27	AB/3567/2023 FIXED	JUWAYER HASSAN KHAN @ MD. JUYER HASSAN KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
28	AB/3582/2023	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	AB/3624/2023	DEBAJIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR H J MEDHI	PP, ASSAM
30	AB/3785/2023 WITH OFFICE NOTE, FIXED	MOSHAROF ALI @ MUZAROF AHMED Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM

31	AB/4058/2023	MD. IYAJUL ALI @ IEAJUL HAQUE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR P DOLEY
32	AB/4062/2023	LUCKY SAIKIA Versus THE STATE OF ASSAM	MR Z HUSSAIN PP, ASSAM MS B B AHMED MR. RASHIDUL ISLAM
33	AB/4188/2023 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY PP, ASSAM B ALI SK MS. S SULTANA
34	AB/4216/2023 FIXED	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR S H SIKDAR PP, ASSAM MR. S HAQUE MS S ABDULLAH
35	AB/4252/2023 FIXED	PANJAB BASUMATARY Versus THE STATE OF ASSAM	MR. L GOGOI PP, ASSAM
36	AB/4313/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY PP, ASSAM MR F A LASKAR
37	AB/4325/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR PP, ASSAM MR S ISLAM A BEGUM
38	AB/4345/2023 FIXED	NOBAJIT BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY PP, ASSAM MR. U CHOUDHURY
39	AB/4350/2023 FIXED, NOT BY HON. R.PHUKAN	MANISH JAIN AND ANR. Versus THE STATE OF ASSAM	MR. N ALAM PP, ASSAM MR K JAIN MR A K SHARMA
40	AB/203/2024 FIXED	PABITRA BORO Versus THE STATE OF ASSAM	MR. S P ROY PP, ASSAM JYOTISH DAS MS P DEY MS. V RAI
41	AB/269/2024 WITH OFFICE NOTE, FIXED	AZAHAR ALI @ HUKKU Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD PP, ASSAM MR S H MAHMUD MR S ISLAM MR. S. SUR

ORDERS

42	I.A.(CrI.)/435/2022 PART-HEARD, WITH CASE RECORD(SCANNED COPY)	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
43	I.A.(CrI.)/706/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 in CRL.A(J)/112/2019 WITH CRL.A(J)/112/2019	PRAFULLA BORO Versus THE STATE OF ASSAM,	MR A HUSSAIN, LEGAL AID COUNSEL	PP, ASSAM
44	CrI.A./484/2023 WITH OFFICE NOTE, B/O	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
45	CrI.Pet./1163/2023 B/O	BIKASH SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
46	CrI.Pet./1227/2023 WITH LCR 1 FILE, B/O	ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MS N AKTAR	PP, ASSAM
47	CrI.Pet./1299/2023 B/O	WAHIDA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI	PP, ASSAM
48	CrI.Pet./13/2024	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM

49	I.A.(CrI.)/50/2024 in CrI.Pet./872/2023	RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
	WITH CrI.Pet./872/2023	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
50	I.A.(CrI.)/62/2024 in CrI.Pet./12/2024	JESMINA PARBIN, Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
	WITH CrI.Pet./12/2024	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
51	I.A.(CrI.)/165/2024 in AB/310/2024	MOJIBUR RAHMAN @ MAJIBUR RAHMAN Versus THE STATE OF ASSAM,	MS S S ZIA	PP, ASSAM
	WITH AB/310/2024	MOJIBUR RAHMAN @ MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./503/2024	SARAT DAS Versus THE STATE OF ASSAM	MR. A PAUL MRS. S AZIZ MS. M RABHA MR. H GOGOI	PP, ASSAM
2 Bail Appln./506/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
3 Bail Appln./509/2024	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
4 Bail Appln./510/2024	MADHAB MILI Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
5 Bail Appln./514/2024	AJAY KUMAR PAUL Versus THE STATE OF ASSAM AND ANR.	MR. T N DAS MS PURABI DEKA MR S.K. KASHYAP MS JUTISMITA DAS	PP, ASSAM
6 Bail Appln./515/2024	KHARGAMANI LAHKAR Versus THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B. DAS	PP, ASSAM
MOTION			
7 AB/436/2024	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
8 AB/443/2024	AKRUMA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
9 AB/445/2024	ZAKINUR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL	PP, ASSAM
ADMISSION			
10 Crl.Pet./508/2018	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI

11	Crl.Rev.P./538/2023 WITH LCR 2 FILES(SCANNED COPY)	SAIFUL ISLAM Versus MOYJAN NESSA AND ANR.	MR K BHUYAN	MR. R ALI (R-1) MR. H A AHMED (R-1)
12	Crl.Rev.P./14/2024 FIXED	ALI HOSEIN MOLLAH Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./2093/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
14	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
15	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
16	Bail Appln./4046/2023 FIXED	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	Bail Appln./4075/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DONGKHANSIAM PAITE AND ANR Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
18	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
19	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
20	Bail Appln./4409/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ANAR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./4541/2023 FIXED	BASERUL ISLAM @ BASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
22	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
23	Bail Appln./4580/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRABODH SARMAH Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	MR. M K DAS(r-2) B. CHETRY (r-2) PP, ASSAM
24	Bail Appln./12/2024 FIXED	SAHIR NAWAZ Versus THE STATE OF ASSAM	MR. A M BORA MS. N S THAKURIA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
25	Bail Appln./177/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
26	Bail Appln./215/2024 FIXED	MUNNA KHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
27	Bail Appln./240/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	S. KAPANI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
28	Bail Appln./281/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABBAR HUSSAIN @ BUBU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	Bail Appln./282/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NURJAMAL Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
30	Bail Appln./359/2024 FIXED	MD. BABUR ALI @ BABAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD IMRAN	PP, ASSAM

BAIL HEARING

31	AB/1947/2023 FIXED	ABDUL MAJID SK AND 2 ORS Versus THE STATE OF ASSAM	MR. N HOSSAIN MR. M MONDAL	PP, ASSAM
32	AB/2860/2023 FIXED	BHASKAR BORAH @ BIMAN BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
33	AB/3541/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
34	AB/3688/2023	SHOFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HASSAN	PP, ASSAM
35	AB/3758/2023 FIXED	JEHERUL SK Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
36	AB/3945/2023 FIXED	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/4104/2023 FIXED	ZIARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
38	AB/4107/2023 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/4202/2023 FIXED	NUR ISLAM SHEIKH Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
40	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
41	AB/72/2024 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
42	AB/81/2024 FIXED	SAMBHU RAJBHOR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
43	AB/160/2024 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

ORDERS

44	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
45	CrI.A./457/2023 WITH LCR 5 FILES	MD. UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/1228/2023 in CrI.A./457/2023	MD. UMED ALI, Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH	PP, ASSAM
46	I.A.(CrI.)/585/2023 in CrI.L.P./63/2019	ON THE DEATH OF DEVDULAL SHARMA HIS LEGAL HEIRS MALINI PORASAR AND 3 ORS Versus SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR H MAURYA	PP, ASSAM
	WITH CrI.L.P./63/2019	SRI DEVDULAL SHARMA Versus SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM

WITH
[I.A.\(CrI.\)/586/2023](#)
in CrI.L.P./63/2019

ON THE DEATH OF DEVDULAL SHARMA MR. S K BHATTACHARYYA PP, ASSAM
HIS LEGAL HEIRS MALINI PORASAR AND MR H MAURYA
ORS

Versus

SRI NITYANANDA BARUAH AND ANR

WITH

47 [CrI.A./4388/2019](#)
(Filing Number)

SRI DEVDULAL SHARMA
Versus
SRI NITYANANDA BARUAH AND ANR

48 [I.A.\(CrI.\)/937/2023](#)
AB 144/2023(D/O)
in AB/144/2023

LAISHRAM LADU SINGH MR. A LAL PP, ASSAM
Versus
THE STATE OF ASSAM,

49 [I.A.\(CrI.\)/1023/2023](#)
WITH LCR 3 FILES
in CrI.L.A(J)/32/2023

KARTIK DAS, MR. M A MONDAL MR S K SARKAR
Versus MRS V L BHATTACHARJEE
THE STATE OF ASSAM AND ANR. MS R KALITA
PP, ASSAM

WITH

[CrI.L.A\(J\)/32/2023](#)

KARTIK DAS MR. M A MONDAL PP, ASSAM
Versus
THE STATE OF ASSAM AND ANR.
MR. A ISLAM
S I AKAND

50 [CrI.Pet./117/2024](#)
FIXED

ABDUL AZIM LASKAR AND 3 ORS MR. S B LASKAR PP, ASSAM
Versus MR. H A LASKAR
THE STATE OF ASSAM AND ANR MS D DUTTA
A. H. AHMED

HEARING

51 [CrI.A./29/2016](#)
8 Y 2 M 6 D :WITH OFFICE NOTE,
LCR 6 FILES, P.B.-1, B/O

DARBESH ALI MR.N AHMED MR.S RANA(R-2)
Versus MR.M AHMED PP, ASSAM
THE STATE OF ASSAM and ANR

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/63/2024 B/O	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
2	WP(C)/559/2024 FIXED	NEZAM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, PWD
3	WP(C)/617/2024 FIXED	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
4	WP(C)/823/2024 FIXED	NUR MOHAMMAD @ MOHAMMAD ALI Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED	SC, P AND R.D. GA, ASSAM
5	WP(C)/916/2024	HARMUJ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
6	WP(C)/919/2024	ABUL KASHEM MIAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, REVENUE SC, PWD
7	WP(C)/923/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. T NATH	GA, ASSAM
8	WP(C)/926/2024	MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
9	WP(C)/930/2024	SUKCHAR GOU RAKSHYA VAHINI Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM

10	WP(C)/932/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	
11	WP(C)/934/2024	ABDUL WARISH Versus THE STATE OF ASSAM AND 4 ORS	MR A T M HUSSAIN MRS M ALOM	GA, ASSAM SC, HEALTH
12	WP(C)/936/2024	MD ABDUL KADER Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, CO OP GA, ASSAM
13	WP(C)/939/2024	SAFAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
14	WP(C)/942/2024	JAMIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
15	WP(C)/944/2024	HAJRAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
16	WP(C)/949/2024	UGRA SEN BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC. WATER RESOURCE DEPTT.
17	WP(C)/956/2024 B/O	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	DY.S.G.I.
18	WP(C)/957/2024 B/O	TAPASH KR. ROY CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DEKA C S SARKAR MR. P DAIMARY MR. R. KARIM	SC, PWD
19	WP(C)/967/2024 CAVT. NO.01232/024,	MD. JAHANUDDIN AND ORS Versus THE STATE OF ASSAM AND ORS	MR M H AHMED M R CHOUDHURY I AMIN	GA, ASSAM MR. M KHAN FOR CAVEATOR
20	WP(C)/968/2024	SUCHITRA GOSWAMI AND 23 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, HEALTH
ADMISSION				
21	WP(C)/6616/2022 PART-HEARD, FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI MR J PAYENG (R6) (R7) MR. K GOGOI SC, HIGHER EDU MS. C BARMAN (R6) (R7) MS A PAYENG (R6) (R7) MS K TAYE MS K TAYE SC, FINANCE
22	WP(C)/5124/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) SC, L C
23	WITH WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
24	Arb.P./8/2023	GEO TECH INFRASTRUCTURE Versus BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	MR. K GOGOI DY.S.G.I.

25	Arb.P./15/2023	M/S PEYUSH TRADERS Versus THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
26	Arb.P./37/2023	PURBANCHAL BUILDTECH PVT. LIMITED AND ANOTHER Versus STATE OF ASSAM AND 4 OTHERS	MR. S P CHOUDHURY MR B DAS MS B DEVI MR. S. J. SARKAR	SC, PWD
27	Arb.P./40/2023	M/S EDUCOMP SOLUTIONS LIMITED Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR K L GUPTA
28	Arb.P./47/2023	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
29	Arb.P./49/2023	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
30	WP(C)/913/2023 FIXED	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
31	WP(C)/1856/2023 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
32	WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
33	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
34	WITH WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
35	WP(C)/3796/2023	MD. NURUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	SC, BTC SC, IRRIGATION
36	WP(C)/3798/2023	SUBAL CHANDRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	SC, BTC SC, IRRIGATION
37	WP(C)/4216/2023 B/O	SHREE BAJRANG OIL AND FLOUR MILL, BOKAKHAT AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, FINANCE SC, REVENUE
38	WP(C)/4280/2023	ASSRAFUN NESSA Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM
39	WP(C)/4841/2023 B/O	SANTI SAHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, IRRIGATION SC, FINANCE DEPTT.
40	WP(C)/5444/2023 B/O	SANTI SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, TRANSPORT SC, IWT

41	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r-2,3,4,5)
ORDERS				
42	Cont.Cas(C)/97/2014	THE COOPERATIVE CITY BANK LIMITED Versus S.K. ROY, A.C.S. and 2 ORS.	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B PRASAD MR.A TALUKDAR MR.J P DAS MR.K K KALITA MR.K MEDHI
43	WITH WP(C)/5608/2012	THE COOPERATIVE CITY BANK LIMITED Versus THE UNION OF INDIA and ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
44	WITH MC/2750/2014 in WP(C)/5608/2012	RUPAM BARMAN Versus THE CO-OPERATIVE CITY BANK LTD. and ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
44	Cont.Cas(C)/586/2022 FIXED	DINO BALA RAY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI (R-2) MR. A BHATTACHARYYA (R-1,2) MR. S DUTTA (R-1,2) MS. N BORDOLOI (R-2)
45	Cont.Cas(C)/594/2023 FIXED	MAINA NATH Versus DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
46	Cont.Cas(C)/668/2023 FIXED	ARUP BAISHYA Versus DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
47	WP(C)/7005/2023 FIXED	M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. N BARUAH (r-1 to 6) SC, I O C
48	WP(C)/228/2024 FIXED	MOHAN PATGIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM SC, FISHERY SC, REVENUE
49	WP(C)/295/2024 FIXED	BASANTA PATGIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM MR. S BORTHAKUR SC MISING AUTONOMOUS COUNCIL SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FISHERY
50	WP(C)/641/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./502/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
2	Bail Appln./504/2024	PRADIP BHAI KANJI BHAI PATLI @ PRADIP BHAI KANJI BHAI PATEL Versus THE STATE OF ASSAM	MR. D BORAH MR. M ALI K BARMAN MS P SINGH	PP, ASSAM
3	Bail Appln./508/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
4	Bail Appln./511/2024 B/O	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY MRS. H THAKURIA	PP, ASSAM
5	Bail Appln./512/2024	ANARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION				
6	Tr.P.(CrI.)/12/2024	ADHIKARY ENTERPRISES Versus SHREEM CARE PRODUCTS	MR. S AHMED MS. M. KHATUN	
7	Crl.Rev.P./43/2024 FIXED	MAHMUD ULLAH Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
8	Crl.Pet./203/2024	USHARANI SHYAM @ USHA SHYAM Versus HARI NARAYAN DEORI	MR. S ISLAM MR A HAWARI	
9	Crl.Pet./204/2024	DURLOV JYOTI GOGOI Versus MUKUL SHAH AND ANR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
10	Crl.Pet./205/2024	RAJU SAIKIA Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
11	Crl.Pet./206/2024	LALREMENGI NAMPUI AND 14 ORS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM

12	Crl.Pet./207/2024 WITH I.A.(Crl.)/180/2024 in Crl.Pet./207/2024	IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
13	Crl.Pet./208/2024	IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
14	AB/433/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
15	AB/435/2024	MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
16	AB/442/2024 B/O	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	PP, ASSAM
17	AB/446/2024	SHRI KISHOR KUMAR SARMA Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
18	Crl.Pet./569/2018 WITH LCR 1 FILE(SCANNED COPY), B/O	KANGKAN PATGIRI Versus THE STATE OF ASSAM	MR S N KRISHNATRAYA MR N RAY	PP, ASSAM
ADMISSION				
19	Crl.Pet./343/2022 WITH LCR 1 FILE	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. S SINHA MR. I ALAM	MR. K C DEKA (R2) MR. K BHATTACHARJEE (R2) MR. M HAQUE (R2) MS B TALUKDAR (R2) PP, ASSAM
20	W.P.(Crl.)/24/2023	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
21	W.P.(Crl.)/25/2023	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
22	Crl.Pet./745/2023 FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
23	Crl.Pet./20/2024 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
24	Crl.Pet./20/2024 FIXED	LUIES AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./232/2024 WITH OFFICE NOTE, FIXED	MOFAJJEL ALI @ MOTO Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID	PP, ASSAM
26	Bail Appln./317/2024 FIXED	SORIF ALI @ SHARIF ALI Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
27	Bail Appln./339/2024 FIXED	RAJIBUL ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
28	Bail Appln./388/2024 FIXED	SONU KUMAR NONIA AND ANR. Versus THE STATE OF ASSAM	MR. K K DUTTA MR A CHALIHA U PRASAD	PP, ASSAM

28	Bail Appln./395/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIKUL ISLAM @ GENDA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	Bail Appln./423/2024 FIXED	VIMAL BONGJANG Versus THE STATE OF ASSAM	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
BAIL HEARING				
30	AB/3040/2023 FIXED	RAFIZUL ALI Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
31	AB/3714/2023	UTPAL DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SAURADEEP DEY	PP, ASSAM
32	AB/3849/2023	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
33	AB/4057/2023 FIXED	EBRAHIM DEWAN @ IBRAHIM ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	PP, ASSAM
34	AB/4290/2023 FIXED	SAHINUR @ SAHINUR ISLAM Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MD S A MONDAL MR M HOQUE MR M HOQUE S A KHAN	PP, ASSAM
35	AB/4291/2023 FIXED	ABDUL MOHIB CHOUDHURY @ ABDUL MUHIT CHOUDHURY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
36	AB/222/2024 FIXED	ARIF ALI @ ARIF AHMED Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
37	AB/245/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
38	AB/279/2024 FIXED	KOBUR ALI @ KABUR ALI Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM N. UDDIN	PP, ASSAM
39	AB/281/2024	RAJU @ RAJU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
40	AB/326/2024 FIXED	ABDULLAH SHEIKH Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
ORDERS				
41	CrI.A./264/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/625/2023 in CrI.A./264/2023	PRAMEN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. D SAHARIA	MR. S J SARMAH (r-2) MR R DAS (r-2) PP, ASSAM
42	CrI.A./428/2023 O Y 3 M 16 D . :WITH LCR 4 FILES WITH I.A.(CrI.)/1129/2023 in CrI.A./428/2023	PRAMEN DEKA Versus THE STATE OF ASSAM AND ANR. IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. D SAHARIA MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (r-2)
		IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM

43	I.A.(CrI.)/927/2023 in CRL.A(J)/10175/2023	MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNCIL)	PP, ASSAM
	WITH CRL.A(J)/10175/2023 (Filing Number)	MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	
	WITH I.A.(CrI.)/9641/2023 (Filing Number)	MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
44	Crl.Pet./945/2023	MOJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
45	Crl.Pet./986/2023	ARIFUL HUSSAIN Versus MOUSUMI BEGUM	MR. A K AHMED MR A AHMED MR. S A MONDAL	
46	Crl.Pet./1134/2023 WITH LCR 4 FILES, FIXED	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR H P NEPAL	PP, ASSAM
47	I.A.(CrI.)/25/2024 in AB/3742/2023	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. J A AHMED	PP, ASSAM
	WITH AB/3742/2023	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
48	I.A.(CrI.)/87/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./303/2016	DR. NILUFAR RAHMAN and ANR. Versus MRS. AFROZA RAHMAN and ANR.	MR P R SARMA	PP, ASSAM
	WITH Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
49	I.A.(CrI.)/147/2024 WITH LCR 1 FILE in CrI.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
	WITH Crl.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (Rk-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
50	I.A.(CrI.)/153/2024 FIXED in Tr.P.(CrI.)/5/2024	NARAYAN BANIK, Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA	PP, ASSAM
	WITH Tr.P.(CrI.)/5/2024	NARAYAN BANIK Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5113/2023 FIXED	SUMITA DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
2 WP(C)/7103/2023 FIXED	KULDEEP TASA Versus THE STATE OF ASSAM AND 5 ORS	MR. Y S MANNAN MR S M ABDULLAH P	GA, ASSAM MR. B GOGOI MR R M DAS MR. C K S BARUAH, DISTRICT COMMISSIONER, DIBRUGARH SC, SOCIAL JUSTICE AND EMPOWERMENT SC. MEDICAL EDUCATION
3 Cont.Cas(C)/90/2024	MINTU SARMA Versus SURANJANA SENAPATI AND 2 ORS.	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	
4 Cont.Cas(C)/92/2024	DIPALI CHAOUHURY Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	
5 Cont.Cas(C)/96/2024	RANJIT RAM AND 8 ORS Versus BIJOYA CHOUDHURY AND 2 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY S SOHAIL P ALAM	
6 Cont.Cas(C)/97/2024	SURJYA HAZARIKA AND 7 ORS Versus NARAYAN KONWAR	MR S BORTHAKUR MR P H KONWAR	
7 WP(C)/554/2024 FIXED	PANKAJ DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY M SHARMA MS. A LALA	SC, HIGHER EDU SC, BTC SC, FINANCE
8 WP(C)/915/2024	MD MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
9 WP(C)/920/2024	MAFIDA @ MOFIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR N SARMA	SC, SEC. EDU.

10	WP(C)/937/2024	MAINU MOMTAZ AHAMED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SSA
11	WP(C)/947/2024	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
ADMISSION				
12	WP(C)/2660/2021 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA (R-8) MR D C NATH (R-9) MD H R AHMED (R-7)
13	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
14	WP(C)/2329/2022 B/O	PHANI RAM KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. DEPTT. (R-1, 3 & 7) SC, SSA SC, FINANCE
15	WP(C)/3106/2023 FIXED	NURUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B K DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
WITH				
16	WP(C)/4868/2023	DIPAK PATHAK AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE
ORDERS				
17	Cont.Cas(C)/370/2022 FIXED	MUKHESWAR CHINTEY AND 3 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAR (r-1) MR. A PHUKAN (r-1)
18	Cont.Cas(C)/590/2023 B/O	JAJNESWAR NATH Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)
19	Cont.Cas(C)/633/2023 B/O	AJIT CHANDRA MARDI AND 40 ORS Versus AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1) MS. R B BORA (R-1) MR. S BORA
20	WP(C)/289/2024 FIXED	SOMA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	SC, HIGHER EDU
HEARING				
21	WP(C)/5790/2018 FIXED	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024

7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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[For Friday,23rd February 2024]

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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./461/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MR. V A CHOWDHURY	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/126/2024 BA 3774/2023(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE in Bail Appln./3774/2023	MOHAMMAD RIJVAN AND ANR Versus THE STATE OF ASSAM,	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
3	I.A.(CrI.)/139/2024 AB 3674/2023(D/O), WITH CASE RECORD(SCANNED COPY) in AB/3674/2023	SARIFUL ALI Versus ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	PP, ASSAM
HEARING				
4	CrI.A./120/2012 WITH LCR 4 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH CrI.M.C./568/2012 in CrI.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 MACApp./15/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS.C MOZUMDAR MR.S P SHARMA	
WITH I.A.(Civil)/94/2024 in MACApp./15/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
WITH I.A.(Civil)/95/2024 in MACApp./15/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
2 MACApp./21/2024	SRI NIPESH DAS and 2 ORS Versus SRI KAMALESWAR DEKA and 2 ORS	MR.M K SHARMA	
3 MACApp./23/2024	SMTI RANI NATH Versus THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR M CHOUDHURY MR M CHOUDHURY MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.K BORA(R-1)
4 MACApp./35/2024	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. C BAISHYA	
5 MACApp./78/2024	RINA PHUKAN Versus THE REGIONAL MANAGER AND 2 ORS.	MR. N BORUAH MR S ARAFAT	
6 MACApp./79/2024	MAHAMUD ALI @ MAHAMMAD ALI Versus HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MS TINLUNG	
ORDERS			
7 MACApp./206/2010	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY

8	MACApp./538/2018	SMT. TARU MUDOI BORAH AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. S P CHOUDHURY MR B KAUSHIK MR. A S DHILLON	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
9	I.A.(Civil)/1592/2018 in MACApp./358/2018	SRI BHASKAR DASGUPTA AND 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS. S S SAIKIA	MR S DUTTA (R-1) MS. S. MOCHAHARI (R-1) MR. S DUTTA (R-1) MR S DUTTA (R-1)
	WITH MACApp./358/2018	BHASKAR DASGUPTA Versus THE ORIENTAL INSURANCE CO. LTD	MR. M K SHARMA MS. S S SAIKIA	
10	MACApp./505/2019 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus MRS PHULARA BORGOPYARY and 2 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR	MR. M J BARUAH
11	MFA/1/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. MUSTAFA AHMED AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR	MR A RAHMAN MRS. A AHMED
12	MACApp./468/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH CO/18/2023 in MACApp./468/2022	KANIKA ROY Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR U DAS MR. S SAIKIA	MS R D MAZUMDAR (r-1) MS. R D MOZUMDAR MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
13	I.A.(Civil)/2081/2022 WITH LCR, B/O in MACApp./388/2022	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MR. A H M R CHOUDHURY (R- 3) MS. M BORUAH
	WITH MACApp./388/2022	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MRS. S ROY (r-2) MR. A H M R CHOUDHURY (R- 3) MS A DAS (r-2) MS. M BORUAH
14	I.A.(Civil)/7/2023 in MFA/12355/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH
	WITH MFA/12355/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR. A	MR. R GOSWAMI	
	WITH I.A.(Civil)/15733/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR. A	MR. R GOSWAMI	
15	MFA/101/2023 WITH LCR	REBEKA MEDHI AND ANR Versus THE UNION OF INDIA	MS J KALITA	MR. A K DUTTA DY.S.G.I.
16	I.A.(Civil)/1163/2023 in MFA/4275/2023	NEW INDIA ASSRANCE COMPANY LTD. Versus MALLIKA SULTANA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR F A LASKAR (r-1,4,5) MR. D H MOZUMDER (r- 1,4,5)
	WITH MFA/4275/2023 (Filing Number)	NEW INDIA ASSRANCE COMPANY LTD. Versus MALLIKA SULTANA AND 5 ORS H	MS. P BORTHAKUR	
17	I.A.(Civil)/1452/2023 in MACApp./3189/2023	MD. TAFIQR RAHMAN Versus AJIDA BEGUM AND 3 ORS	MR M CHOUDHURY MR. P AHMED	MS. R D MOZUMDAR (r-4) MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)

	WITH MACApp./3189/2023 (Filing Number)	MD. TAFIQR RAHMAN Versus AJIDA BEGUM AND 3 ORS (E)	MR M CHOUDHURY	
18	I.A.(Civil)/2031/2023 in MACApp./6749/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6749/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RUNU NURZERY AND 3 ORS. H	MR. S K GOSWAMI	
19	I.A.(Civil)/3557/2023 in MFA/13588/2023	THE NATIONAL INSURANCE COMPANY LTD Versus BABITA DEVI AND 2 ORS.	MR. P J BARMAN MS R TADO	
	WITH MFA/13588/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus BABITA DEVI AND 2 ORS. E	MR. P J BARMAN	
20	I.A.(Civil)/3770/2023 WITH LCR, B/O in MFA/73/2014	NUREDA KHATOON Versus BABUL BHATTACHARJEE AND ANR	MD S HOQUE MR. M DEKA	MR. S DUTTA
	WITH MFA/73/2014 WITH LCR	BABUL BHATTACHARJEE Versus NUREDO KHATOON and ANR.	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.D J MUKHERJEE	MR.S HAQUE MR.S DUTTA MS.P J MUKHERJEE
21	I.A.(Civil)/430/2024 WITH LCR in MACApp./224/2023	NIZAM UDDIN, Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. R Deka	MR. K K BHATTACHARYYA
	WITH MACApp./224/2023	UNITED INDIA INSURANCE CO. LTD. Versus NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR. R Deka (R-1) MR. B BHARALI (R2, R3) S I AKAND (r-1)
	WITH I.A.(Civil)/1596/2023 in MACApp./224/2023	UNITED INDIA INSURANCE CO. LTD. Versus NIZAM UDDIN AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
22	I.A.(Civil)/502/2024 in MACApp./565/2024	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED Versus SUMI DEVI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./565/2024 (Filing Number)	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED Versus SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI	
	WITH I.A.(Civil)/1865/2024 (Filing Number)	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED Versus SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI	
23	I.A.(Civil)/530/2024 in MACApp./810/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. Versus RIJU MONI HAZARIKA AND ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./810/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/2033/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	

HEARING

24	MACApp./200/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	WITH CO/38/2021 in MACApp./200/2021	GURU PADA BHOWMIK Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR R HAZARIKA MR D KALITA	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1416/2021 in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,23rd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./507/2024	PANKAJ DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
MOTION			
2 WP(C)/452/2024 FIXED	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE CITY BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY MR SUMANTH KAKATI (P-2) GUNJAN DAS	SC, CO OP
ORDER NO STEPS			
3 WP(C)/4514/2016 WITH OFFICE NOTE	MAJAHARUL SULTAN Versus THE STATE OF ASSAM AND 5 ORS	MR.R HAZARIKA	GA, ASSAM MR.S C BISWAS(R-6) MR.B TALUKDARR-6
ADMISSION			
4 WP(C)/387/2014 FIXED	MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
5 WP(C)/1861/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
WITH 6 WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
WITH 7 WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.

8	WITH WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
9	WP(C)/5244/2017 FIXED	SOTYEN BARMAN and 3 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRM H AHMED MD.A HUSSAIN	SC, A S E B MS. D D BARMAN, ADDITIONAL SENIOR GA
10	WP(C)/5858/2018 FIXED	ASSAM GAS COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
11	WP(C)/1732/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION), Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
12	WITH WP(C)/1708/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
13	WITH WP(C)/1729/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
14	WITH WP(C)/1733/2020	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
15	WP(C)/969/2021	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
16	WP(C)/2072/2021	MD. TOUSIF HUSSAIN REZA Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
17	WP(C)/2131/2021 FIXED	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR R DHAR MRS. R RONGMEI MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	GA, ASSAM SC, REVENUE
18	WP(C)/3063/2021 FIXED	M/S ANR WHOLESALE WAREHOUSE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, EXCISE DEPTT. SC, FINANCE
19	WP(C)/3852/2021	M/S RAMKY- TK JV Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES

20	WITH WP(C)/3767/2020	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES
21	WP(C)/3999/2021	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
22	WP(C)/4068/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
23	WP(C)/4419/2021 B/O	KALYAN KUMAR PATHAK Versus STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
24	WP(C)/4888/2021 FIXED	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/5707/2021	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	WITH I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
26	WP(C)/780/2022	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
27	WITH WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
28	WITH WP(C)/7336/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
29	WITH WP(C)/5358/2022	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
30	WP(C)/4315/2022	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S DIHINGIA MR I HASSAN MR H BARUAH	GA, ASSAM SC, REVENUE

31	WP(C)/5125/2022	CHAN BHANU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. R TALUKDAR, GA, ASSAM MS N BORDOLOI, SC REVENUE & DM DEPTT., ASSAM SC, REVENUE SC, FINANCE
32	WP(C)/5895/2022	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) SC, INDUSTRIES AND COMMERCE
33	WP(C)/6888/2022	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.
34	WP(C)/8232/2022	GOKUL CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) MR. M SARMA (R5) DY.S.G.I.
35	WP(C)/1717/2023 B/O	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
36	WP(C)/4386/2023	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/4556/2023	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
38	WP(C)/26/2024 B/O	PANKAJ KUMAR SARMAH Versus UNION OF INDIA AND 4 ORS	MS B DAS MS S CHAKRABORTY	SC, FINANCE AND TAXATION MRS. R DEVI DY.S.G.I. SC, FINANCE

BAIL HEARING (BA)

39	Bail Appln./367/2024 FIXED	SHAH ALOM HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR R AKHTAR	PP, ASSAM
40	Bail Appln./447/2024 FIXED	GOURAV BARUA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

ORDERS

41	WP(C)/7326/2015	MAA NANASHA PRINTERS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.SK S N MOHAMMAD MR.A DEKA	GA, ASSAM MR.R SARMA(R-3&4) MR.D DAS(R-3&4) MR.R SENSUAR-3and4
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<p>WITH I.A./2740/2015 in WP(C)/7326/2015</p>	<p>PRADIP ADVERTISING Versus MAA NANASHA PRINTERS and 4 ORS.</p>	<p>MR.R SARMA MR.D DAS MR.R SENSUA</p>	<p>MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA</p>
<p>WITH I.A./2741/2015 in WP(C)/7326/2015</p>	<p>DELTA PUBLICITY Versus MAA NANASHA PRINTERS and ANR</p>	<p>MR.R SARMA MS.D DAS MR.R SENSUA</p>	<p>MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD</p>
<p>42 Cont.Cas(C)/176/2016 FIXED</p>	<p>DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.</p>	<p>MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS</p>	<p>MR.N HAQUE(R- 1&2)(R-2) MR.A K AZAD(R- 1&2)(R-2) MR.KHAYERUDDIN(R-1&2)(R-2)</p>
<p>43 WP(C)/683/2018 FIXED</p>	<p>YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD</p>	<p>MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY</p>	<p>MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A</p>
<p>44 Cont.Cas(C)/485/2020</p>	<p>PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS</p>	<p>MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY</p>	<p>MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)</p>
<p>45 WP(C)/3777/2021</p>	<p>INDRAJIT PRASAD Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA</p>	<p>MR. S S ROY MR. S S ROY MR. S BORTHAKUR (r-2,3,4,5,6,) ASSTT.S.G.I. ASSTT.S.G.I.</p>
<p>46 WP(C)/5656/2021 FIXED</p>	<p>SARAT CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS</p>	<p>MR. S CHAKRABORTY</p>	<p>ASSTT.S.G.I.</p>
<p>47 WP(C)/6972/2022 B/O</p>	<p>MD. BABAR ALI Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. R Deka S I AKAND</p>	<p>GA, ASSAM SC, REVENUE SC, FINANCE</p>
<p>48 Cont.Cas(C)/279/2023</p>	<p>ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.</p>	<p>MR. B BARUAH MRS. S D DEKA</p>	<p>MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)</p>
<p>WITH 49 Cont.Cas(C)/280/2023</p>	<p>RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.</p>	<p>MR. B BARUAH MRS. S D DEKA</p>	<p>MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)</p>
<p>50 Cont.Cas(C)/435/2023</p>	<p>BHUMI ADHIGRIHITA KRISHAK SAMITTEE AND ANR Versus S ABBASI, IAS</p>	<p>MR I HASSAN</p>	<p>MR. C SHARMA (r-1) D JAIN (r-1)</p>
<p>51 Cont.Cas(C)/458/2023</p>	<p>DHARMENDRA DAS AND 3 ORS. Versus GYANENDRA DEV TRIPATHI AND 2 ORS.</p>	<p>S I AKAND</p>	<p>MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. S DUTTA (r-1)</p>

52	Cont.Cas(C)/557/2023	SHRI BASDEO Versus PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	
53	Cont.Cas(C)/573/2023	SMTI AGATHA PATWAT AND 2 ORS. Versus ROHAN KUMAR JHA AND 2 ORS.	MR. R MAJUMDAR MS. J GHOSH	MS. K PHUKAN (R-1) MR P NAYAK (r-2) MS. RUKMINI BARUA(r-2) MS. PADMINI BARUA(r-2)
54	WP(C)/3101/2023	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. A C SARMA MR. J HANDIQUE MR G BHARADWAJ (R-12) MR N BRAHMA MR N BRAHMA
55	WP(C)/7244/2023 B/O	JOHIRUL ISLAM Versus ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	
56	WP(C)/7299/2023 B/O	M/S N PLUS R BRICK INDUSTRY AND ANR Versus THE STATE OF ASSAM AND 23 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM MR. A K PURKAYASTHA (R-15,18 to 24) MR. S R BORUAH (r-8,10 to 14)) MR. S SHARMA (R- 15,18 to 24) B RONGHANGPI (R- 15,18 to 24) SC, REVENUE SC, PCB
57	WP(C)/7332/2023	ASHIMJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
58	I.A.(Civil)/367/2024 IN WP(C)/1138/2021(D/O) in WP(C)/1138/2021 WITH MC/4/2024	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS HEARING	G UDDIN MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I. GA, ASSAM DY.S.G.I.
59	WP(C)/741/2014 B/O, WITH LCR (TWO FILES) WITH MC/1196/2014 in WP(C)/741/2014 WITH I.A./1696/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS. BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY APPLICANT-IN-PERSON	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM SC, L C MR.M BARUAH MR.S K SWARGIARY MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY

WITH
[I.A.\(Civil\)/2014/2016](#)
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE
CORPORATION LTD.
Versus
THE STATE OF ASSAM AND 16 ORS

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR.S DAS
MR.S SARMA
MR.M BARUAH
MR.S K SWARGIARY
SC, L C

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LEAVE NOTE OF ADVOCATES FOR 23/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR B K SINGH	12-02-2024	To	23-02-2024
6)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
7)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
8)	MR D K DEY	15-02-2024	To	01-03-2024
9)	MR.A K SHARMA	15-02-2024	To	25-02-2024
10)	MD. A J ATIA	22-02-2024	To	15-03-2024
11)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
12)	MR A K DAS	21-02-2024	To	01-03-2024
13)	MR I HASSAN	19-02-2024	To	23-02-2024
14)	MR. B BARMAN	22-02-2024	To	22-03-2024
15)	MR. B BARMAN	02-04-2024	To	02-04-2024
16)	MR. R P SINGH	22-02-2024	To	28-02-2024
17)	MR B PRASAD	23-02-2024	To	23-02-2024
18)	MR D K MISHRA	23-02-2024	To	23-02-2024
19)	S AHMED	20-02-2024	To	24-02-2024
20)	MRS. B GOGOI	21-02-2024	To	23-02-2024
21)	MR R ISLAM	21-02-2024	To	23-02-2024
22)	MS. D GHOSH	20-02-2024	To	23-02-2024
23)	MS H BETALA	20-02-2024	To	23-02-2024
24)	MS N DEKA	20-02-2024	To	23-02-2024
25)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
26)	MR. N ALAM	22-02-2024	To	01-03-2024